

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

05/04/2019

O.A./260/1079/2014

PITAMBER PATEL
-V/S-
M/O RAILWAYS

ITEM NO:20

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. T. Rath, Mr. J. Pal

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. No one was present behalf of the applicant on 01.03.2019 also. Accordingly, the O.A. is dismissed for default for non prosecution on the part of the applicant. Ld. Counsels for the respondents are present and heard.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">kb</p>